

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314
CAA-95/ND/2022

IN THE MATTER OF:

M/s. Esarem Technologies Pvt. Ltd. with Vanraj Associates Pvt. Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anil Giri Proxy on behalf of Adv. Ashish Middha

For the RD : Ms. Shankari Mishra, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Arguments heard.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**